

cal or management adviser in India of any person or company.

- (iii) to permit any trademark, which he or it is entitled to use, to be used by any person or company for any direct or indirect consideration.
- (iv) carry on in India or establish in India a branch office or other place of business for carrying on any activity of a trading, commercial or industrial nature.
- (v) acquire the whole or any part of any undertaking in India of any person or company carrying on any trade, commerce or industry or purchase of shares in India of any such company.

Demand and Supply of Yarn and Raw Materials to Weavers in States

3068. SHRI SOBHANADREESWARA RAO VADDE:
SHRI SATYAGOPAL MISRA:
SHRI CHHITUBHAI GAMIT:
SHRI MAHENDRA KUMAR SINGH THAKUR:
SHRI GANGADHARA SANIPALLI:
SHRI MAHESH KANODIA:

Will the Minister of TEXTILES be pleased to state:

(a) whether there is steep rise in the prices of yarn and if so, the reasons therefor;

(b) the quantity of yarn required by handloom/powerloom sectors for working at least 275 days in a year and supplies to these sectors by the State/Central agencies during each of the last three years, sector-wise and State-wise;

(c) the amount of financial assistance provided to the yarn producing units during the said period, year-wise and unit-wise;

(d) the extent to which demand of these sectors relating to dyes, chemicals and other items of raw materials besides yarn were met by these agencies in proportions to their requirements during the said period, year-wise, sector-wise and State-wise;

(e) the financial assistance/subsidy provided to the Appex Coopertive Societies under the Market Development Scheme during the said period, year-wise, and State-wise; and

(f) the steps taken by the Government in this regard and to control the rising price of yarn?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) The price of cotton yarn has registered some increase because of spurt in the cotton prices during the last cotton season ('91-92) and also due to general increase in the prices of various other inputs.

(b) The decentralised nature of production in handloom and powerloom sectors, the variations in requirement of cloth, supply of power and other changing parameters effect the requirement of yarn. The requirement of handloom and powerloom sector, keeping in mind these variations, has been estimated around 400 million kgs. and 1,048 million Kgs. per year respectively. The supply of yarn to these two decentralised sectors is not done only by State/Central agencies, but is largely in the hands of private traders and as such, the state-wise estimates cannot be realistically projects.

(c) Financing of yarn producing units is

undertaken through normal financial channels of central financial institutions and nationalised banks. Statement-I is, however, annexed giving a state-wise financing under the NCDC scheme for the setting up, expansion, modernisation of cooperative mills.

(d) There are no reports about non availability of yarn or dyes and chemicals which are supplied by private agencies, State agencies in the cooperative/State sector.

(e) As per Statement II.

(f) The prices of yarn and dyes and chemicals depend on market forces of de-

mand and supply. However, Government of India has constantly pursued with the spinning industry to follow modernisation and stability in prices of yarn. Government had issued direction to NTC to augment production of yarn of counts of 40s and below, where the price rise had affected the handloom weavers the most. NHDC has been asked to step up its yarn supply operations to handloom weavers and the agencies in the States. Government has introduced a scheme for supply of bank yarn to handloom weavers at mill-gate prices for implementation during 1992-93. NHDC will supply 10 million Kgs. of yarn to handloom weavers under this scheme during this year.

STATEMENT

Sl. No.	2	Centrally Sponsored Scheme Growers Coop. Spg. Mills		
		1989-90	1990-91	1991-92
1	2	3	4	5
Andhra Pradesh				
1.	Parichur Cotton Growers Coop. Spg. Mills	79.00	-	-
Karnataka				
2.	Tungbhadra Farmers Coop. Spg. Mills	22.75	-	-
Madhya Pradesh				
3.	Jawaharlal Nehru Sah. Soot Mills	45.00	-	-
Maharashtra				
4.	Loknayak Jaiprakash Narain Shetkari Sah. Soot Girni	-	133.96	-
5.	Renuka Adivasi Coop. Spg. Mills	-	278.75	-

Sl. No.	2	Centrally Sponsored Scheme Growers Coop. Spg. Mills			
		1989-90	1990-91	1991-92	
1		3	4	5	
6.	Sanjay Gandhikapus Utpadak Sah. Soot Girmi	-	248.00	-	
7.	Konark Cotton Growers Coop. Spg. Mills Ltd.	-	-	506.25	
Orissa					
Andhra Pradesh					
8.	Rajamundry Coop. Spg. Mills	-	-	45.80	
Kerala					
9.	Trichur Coop. Spg. Mills	231.70	-	-	
Orissa					
10.	Gopinath Weavers Coop. Spg. Mills Ltd.	-	-	490.29	

STATEMENT-II

Sl. No.	Name of the State.	(Rs. in lakh)				
		1989-90	1990-91	1991-92 (upto 6.3.92)	1991-92	1991-92 (upto 6.3.92)
1	2	3	4	5	5	
1.	Andhra Pradesh	280.30	440.50	662.96	662.96	
2.	Assam	15.00	34.78	47.06	47.06	
3.	Bihar	-	-	-	-	
4.	Gujarat	-	123.50	23.72	23.72	
5.	Haryana	-	20.00	10.00	10.00	
6.	Himachal Pradesh	-	10.65	4.53	4.53	
7.	Jammu & Kashmir	60.65	121.11	46.65	46.65	
8.	Karnataka	140.00	245.86	298.68	298.68	
9.	Kerala	100.00	145.12	123.03	123.03	
10.	Madhya Pradesh	-	136.21	-	-	
11.	Maharashtra	-	-	110.00	110.00	
12.	Manipur	10.00	-	-	-	

Sl. No.	Name of the State.	(Rs. in lakh)				
		1989-90	1990-91	1991-92 (upto 6.3.92)		
1	2	3	4	5		
13.	Nagaland	-	-	0.32		
14.	Orissa	-	280.35	280.98		
15.	Punjab	-	11.50	43.85		
16.	Rajasthan	20.00	23.25	32.92		
17.	Tamil Nadu	404.00	1869.61	2745.04		
18.	Tripura	17.40	17.40	17.40		
19.	Uttar Pradesh	345.00	361.95	464.22		
20.	West Bengal	200.00	69.59	485.00		
	Total:	1592.35	3911.38	5396.36		

Sl. No.	Particulars	NCDC-III-World Bank Project Growers Coop. Spinning Mills				
		1989-90	1990-91	1990-91	1991-92	
1	2	3	4	5	5	
Andhra Pradesh						
1.	Nandyal Coop. Spg. Mills	-	-	-	68.25*	
2.	Chilakaluripet Cotton Growers Coop. Spinning Mills	-	-	-	117.00*	
3.	Sri Raja Rajeswara Coop. Spg. Mills	-	-	-	872.10*	
Kanataka						
1.	Malaprabha Coop Spg. Mills	-	-	-	138.44*	
2.	Sri Venkatesh Coop. Tex. Mills Ltd.	-	-	-	228.00*	
3.	Raithar Coop. Spg. Mills	-	-	-	877.50*	
Maharashtra						
1.	Akot Sahakar Soot Girmi	-	-	1246.78*	-	
2.	Sant Gadgebaba Sah Soot Girmi	-	-	1331.00*	-	

Sl. No.	Particulars	NCDC-III-World Bank Project Growers Coop. Spinning Mills				
		1989-90	1990-91	1991-92		
1	2	3	4	5		
3.	Indira Sah. Soot Gimi	-	1323.75*	-		
4.	Jaina Sah. Soot Gimi	-	1342.80*	-		
Punjab						
1.	Batinda Integrated Coop. Cotton Ginning & Spg. Mills Ltd.	-	-	693.75*		
Rajasthan						
1.	Srigangnagar Cotton Complex Ltd.	-	-	384.54*		
Maharashtra						
1.	Nagpur Zilla Sheikari Sah. Soot Gimi Ltd.	20.00	-	-		
2.	Prabhabati Sah-Soot Gimi Ltd.	33.15	-	-		

* Includes both term loan and investment loan assistance.

Sl. No.	Particulars	NCDC-III-World Bank Project Growers Coop. Spinning Mills				
		1989-90	1990-91	1991-92		
1	2	3	4	5		
3.	Jagadamba Anusuchit Jati Shekari Sah. Soot Girni					34.20
Orissa						
1.	Kalinga Weavers Coop. Spg. Mills Ltd.	14.68				
2.	Jaganath Coop. Spg. Mills	22.93				
Tamil Nadu						
1.	Periyar Dist. Coop. Spg. Mills	12.78				
2.	Tiruchendur Coop. Spg. Mills	11.31				
3.	South Arcot Dist. Coop. Spg. Mills	18.84				
4.	Madurai Dist. Coop. Spg. Mills	18.95				
5.	Pudukottai Dist. Coop. Spg. Mills	11.23				
6.	Kancheepuram Coop. Spg. Mills	11.20				
7.	North Arcot Dist. Coop. Spg. Mills	13.50				

[*Translation*]

Fake Dollars

3069. SHRI JANARDAN MISRA: Will the Minister of FINANCE be pleased to state:

(a) whether the circulation of fake dollars has increased in Delhi and other parts of the country;

(b) if so, the details thereof;

(c) the number of persons found involved in this racket during each of the last three years; and

(d) the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (d). Lawful foreign exchange transactions take place through Authorised Dealers. Government do not have any reports from the concerned enforcement agencies about circulation of fake dollars in such transactions.

[*English*]

Rates of D.A. and D.R.

3070. SHRI J. CHOKKA RAO: Will the Minister of FINANCE be pleased to state:

(a) the number of Central Government employees who are in the pay range of Rs. 3,500/- to Rs. 4,700/- and pensioners in the pension range of Rs. 1,750/- to Rs. 2,343/-.

(b) whether the above categories are getting fixed Dearness Allowance and Dearness Relief; and

(c) if so, whether there is any proposal to

enhance the rates of Dearness Allowance and Dearness Relief for them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) The data regarding number of Central Government Employees in the pay range of Rs. 3,500/- to Rs. 4,700/- and the number of pensioners in the pension range of Rs. 1,750/- to Rs. 2,343/- is not centrally maintained;

(b) and (c). In accordance with the existing formula, Dearness Allowance and Dearness Relief to the Central Government employees and pensioners respectively is revised twice in a year from 1st January and 1st July on the basis of percentage increase in the 12 monthly average of All India Consumer Price Index Number for industrial workers (Base 1960=100) over the average Index of 608 to which the existing pay scales/pension are related.

Sick Textile Mills

3071. SHRI HARIN PATHAK:
DR. LAXMINARAYAN PANDEYA:

Will the Minister of TEXTILES be pleased to state:

(a) whether there is any proposal under consideration of the Union Government to hand-over the sick textile mills in the country to workers co-operatives;

(b) if so, the policy laid down by the Government in this regard;

(c) whether some State Governments have also offered to run these mills on Coop. basis;

(d) if so, the details thereof, State-wise; and